NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

P. VIDHAR SHANKAR ADV. FOR DETITIONER B.VIOLJE SKENKOK

TAMIL SELVE Adv. For Respondent of Com. 18.

3. G. A. SHARUN

For D. Brathe Cledenth Audeng Adv for Depondent I Ill Ar. V. delward for KUKWATU ARWA (GUM ON Coulment for Hespandent I D. Roll

ORDER

Counsel for the applicant in CA 64/2017 present and argued the matter in part. Counsel for R1 and proxy representing counsel for R2 to R26 are present. For continuation of the arguments of petitioner counsel, the matter is adjourned. Put up on 30.08.2017 at 10.30 A.M.

-3d-

(K. Anantha Padmanabha Swamy) Member (Judicial)